

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **11.07.2024** THROUGH VIDEO CONFERENCE

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

Application No :  
Petition No : CP(IB)/45/CHE/2024  
Name of Petitioner :  
& : Rajalakshmy Packaging Pvt Ltd  
Name of Respondent :  
Section : Sec 10 Rule 7 of IBC, 2016

---

**ORDER**

Present: Mr. Chiron Singhi, Ld. Counsel for Petitioner.

Ld. Counsel for the Petitioner submits that there is no progress in CP/1350/2019 in Court No.2. **Registry is directed to submit the status report.**

Ld. Counsel submits that since there is no employee in the Petitioner Company, balance sheet could not be prepared.

Some more time is requested to file the balance sheet.

List the Petition for hearing on **03.09.2024**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**